

(b) and (c) DMRC has no policy to provide employment to the dependents of the persons who die due to accidents at its construction sites. There is no such practice followed by contractors also.

Financial assistance to Metro Rail projects

3002. SHRI SYED AZEEZ PASHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government of Andhra Pradesh has sought financial assistance from Union Government for construction of proposed Metro Rail network in Hyderabad;
- (b) if so, the details thereof including the quantum of assistance sought;
- (c) whether Government has examined the proposal of the State Government;
- (d) if so, the amount of financial assistance to be provided to the State;
- (e) whether any policy/guidelines have been formulated in this regard for extending financial assistance to similar Metro Rail projects; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) to (d) The Proposal of Government of Andhra Pradesh for Hyderabad Metro Rail (MRTS) project was granted in principle, approval for grant of Viability Gap Funding of Rs. 2362.88 crore for a total project cost of Rs. 11,814 crore under the Scheme for Financial Support to Public Private Partnerships (PPPs) in Infrastructure on 30th July, 2008. The Financial Bid was opened by Government of Andhra Pradesh and the lowest bidder offered payments during different stages of Concession Period and did not seek any Grant. There would be 10% negative grant on the Project cost and the project is not entitled to the Viability Gap Funding (VGF) support. Government of Andhra Pradesh awarded the project to lowest bidder.

(e) and (f) Government of India is at present running two schemes which can support taking up of Metro Projects on Public Private Partnership (PPP):—

- (1) **India Infrastructure Project Development Fund (IIPDF)** : The scheme is available for financial support for developing metro PPP projects; and
- (2) **Scheme for Financial Support to Public Private Partnerships in infrastructure — Viability Gap Funding (Plan)** : The scheme is to provide financial support as Viability Gap Funding for enhancing viability of the project.

Quality of urban life

3003. SHRI MOHD. ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is facing any challenge in enhancing the quality of urban life without compromising existing values of the historic cities in each State especially in Andhra Pradesh like Hyderabad and Secunderabad cities which have rich heritage and culture;

(b) if so, the details thereof; and

(c) the funds allocated and utilized for each city, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) No, Sir. The Government has launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in order to provide reforms linked central assistance for development of infrastructure in a time bound manner in selected cities including Hyderabad, Secunderabad forms a part of Hyderabad.

Cities can prepare Detailed Project Reports (DPRs) for funding in the eligible sectors/component, which include Urban Renewal, Water Supply including Desalination Plants, Sewerage and Solid Waste Management, Construction/improvement of Drains/Storm Water Drains, Urban Transport including roads/highways/Expressways/MRTS/Metro Projects, Parking lots on Public Private Partnership (PPP) basis, prevention and rehabilitation of soil erosion/land slides, preservation of water bodies and development of heritage area.

Projects have been approved for provision of infrastructure and services as also for urban renewal and development of heritage areas. Additional Central Assistance (ACA) committed and released to cities for projects under Urban Infrastructure and Governance (UIG) component of JNNURM is given in the Statement.

Statement

City-wise details of projects sanctioned and funds released under UIG

<i>(Rs. in lakh)</i>				
Sl. No.	City	Number of Projects Sanctioned	Gol Share Commitment	ACA released
1	2	3	4	5
1.	Agartala	1	7043.40	1760.85
2.	Agra	3	6758.25	1959.81
3.	Ahmedabad	25	81073.22	33415.83
4.	Aizawl	1	1513.62	378.41
5.	Ajmer-Pushkar	5	41570.84	21715.91
6.	Allahabad	4	31921.24	8695.19
7.	Amritsar	4	21911.00	11083.26
8.	Asansol	5	10649.12	4743.09
9.	Bangalore	40	97938.24	31251.79

1	2	3	4	5
10.	Bhopal	7	51552.90	17744.63
11.	Bhubaneshwar	3	45860.53	11465.13
12.	Bodhgaya	2	10360.04	2590.01
13.	Chandigarh	2	4558.88	1950.12
14.	Chennai	39	140483.49	39281.56
15.	Cochin	5	24356.00	6725.03
16.	Coimbatore	4	32310.27	8801.39
17.	Delhi	2	17472.30	2220.58
18.	Dehradun	4	14296.56	3573.89
19.	Dhanbad	2	21085.60	5271.40
20.	Faridabad	4	35225.35	11785.18
21.	Gangtok	1	2152.81	1076.40
22.	Greater Mumbai	24	182913.33	60842.09
23.	Guwahati	2	28449.64	7112.41
24.	Haridwar	3	6768.76	1611.87
25.	Hyderabad	22	89026.13	43398.44
26.	Imphal	2	4630.98	1157.75
27.	Indore	9	31758.50	15323.03
28.	Itanagar	3	16243.38	6067.79
29.	Jabalpur	3	8144.00	2035.75
30.	Jaipur	9	36171.66	16191.93
31.	Jammu	1	11630.70	2907.68
32.	Kanpur	6	59843.13	14960.79
33.	Kohima	1	2273.04	568.26
34.	Kolkata	34	115101.69	34105.61
35.	Lucknow	7	80807.44	27199.81
36.	Ludhiana	1	12069.50	3017.37
37.	Madurai	8	41925.59	10351.82
38.	Mathura	2	7769.28	1593.32
39.	Meerut	2	14779.70	3977.49

1	2	3	4	5
40.	Mysore	6	59009.35	20347.66
41.	Nagpur	17	75209.60	24737.68
42.	Nainital	2	2007.60	501.90
43.	Nanded	11	58622.02	37386.72
44.	Nashik	5	31366.61	12460.11
45.	Patna	6	29115.69	7268.93
46.	Puducherry	2	20244.80	5061.20
47.	Pune	20	156753.75	86031.17
48.	Puri	2	17852.00	4463.00
49.	Raipur	2	34291.20	12145.60
50.	Rajkot	5	15225.87	8048.33
51.	Ranchi	2	27182.86	5795.72
52.	Shillong	2	19616.15	4904.04
53.	Shimla	3	7879.25	1969.81
54.	Srinagar	3	35316.10	8829.03
55.	Surat	25	91780.37	39745.94
56.	Thiruvananthapuram	5	39093.60	7350.40
57.	Ujjain	1	5349.15	1337.28
58.	Vadodara	11	28722.80	12157.00
59.	Varanasi	5	37326.87	9946.47
60.	Vijayawada	13	38986.51	13905.51
61.	Vishakhapatnam	13	73480.74	25352.43
TOTAL:		463	2354832.99	830658.60

Revival of water bodies

3004. SHRI T.T.V. DHINAKARAN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is proposed to revive water bodies in consultation with State Governments;
- (b) if so, the details thereof;
- (c) the funds allocated during the last three years; and